

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

40

C.P No. 1153/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:


Bell Finvest (India) Limited

V/s.

Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

40	Adv. Pravin Waspe	Adv. for Applicant Bell Fin. Ind. Ltd.	
----	-------------------	---	---

ORDER

CP No.1153/ I&BP/NCLT/MB/MAH/2017

Wrongly on Board. List this matter as fixed on 12.7.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)

